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OA No. 193 of 2002

Order dated - 19th February, 2013.

CORAM HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.) HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

Heard Mr.D.P.Dhalsamanta, Learned Counsel for the Applicant and Mr. U.B.Mohapatra, Learned Senior CGSC appearing for the Respondents. Mr. Mohapatra submitted that the order of this Tribunal has already been complied with to which Mr. Dhalsamanta has no objection. In view of the above MA stands dismissed as infructuous.

Member (Admn.)

Member (Judl.)